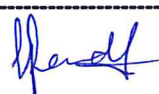


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.152/ BB/ 2017	-	For filing information called by Registry	252(3)	Katra Holding Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	V. PADMANADHAN	Katra Holding P.Ltd	

ORDER

PCS for Petitioner Company is present. He has filed Affidavit along with documents. ROC-Karnataka, Bangalore has sent his report/counter. PCS for Petitioner Company reported that, the Company is an ongoing concern and doing its business. It is also reflect in the Balance sheet filed in the Tribunal. List it for orders on 14/12/2017.


Member (T)


Member (J)